

regarding *de jure* transfer of former French possessions in India?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The question of the ratification of the Treaty of Cession of the French Establishments of Pondicherry, Karaikal, Mahe and Yanam has again been taken up with the Government of France. No firm date has, however, yet been fixed for discussion of this issue in the French National Assembly. The present indications are that there has been no change in the attitude of the Government of France on the question and they are waiting for an opportune moment to move the Ratification Bill in the National Assembly.

तिब्बती शरणार्थी

- *२६१.
- { श्री भवत दर्ज़न :
 - { श्री बी० चं० शर्मा :
 - { श्री विमूति मिश्र :
 - { श्री हेम राज :
 - { श्रीमती मफ़ीदा अहमद :
 - { डा० राम सुभग सिंह :
 - { श्री अमजद अली :
 - { श्री जं० बं० सि० बिष्ट :

क्या प्रचाल मंत्री ११ अगस्त, १९५६ के तारकित प्रश्न संख्या २८७ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि-

- (क) अगस्त १९५६ से कितने तिब्बती शरणार्थी भारत आए हैं;
 - (ख) उत्तरी सीमा के किस-किस बरें से कितने-कितने शरणार्थी भारत में प्रविष्ट हुए;
 - (ग) उन्हें बसाने में अब तक क्या प्रगति हुई है; और
 - (घ) तिब्बती शरणार्थियों पर अब तक कुल कितना धन व्यय हो चुका है ?
- वैदेशिक-कार्य मंत्री के समा-सचिव (श्री जो० ना० हजारीका) : (क) से (घ). तक

एक खीरा सदन की मेज पर रख दिया है जिसमें आवश्यक सूचना दी गई है [वेबिजे परिशिष्ट १, अनुबंध संख्या ७६]।

Convention of Nagas

- { Shri S. M. Banerjee:
- { Shri Panigrahi:
- { Shri L. Achaw Singh:
- { Shri Hem Barua:
- { Shrimati Mafida Ahmed:
- { Shrimati Ila Palchoudhuri:
- { Shri Muhammed Elias:
- { Shri N. R. Muniswamy:
- { Shri Aurobindo Ghosal:
- { Shri Ram Krishan Gupta:
- { Shri S. A. Mehdi:
- { Dr. Ram Subhag Singh:
- { Shri Kalika Singh:
- { Shri Vajpayee:
- { Shri U. L. Patil:
- { Shri Ajit Singh Sarhadi:
- { Shri Sadhan Gupta:
- { Shri Rameshwar Tantia:

+262.

Will the Prime Minister be pleased to state:

(a) whether a convention of Naga Leaders was held in October, 1959; and

(b) if so, the decisions taken at the said convention?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes; the Third Naga People's Convention was held at Mokokchung from 22nd to 26th October, 1959.

(b) This Convention unanimously passed a 16-point draft containing proposals to form the basis of negotiations with the Government of India for a political settlement with the Nagas. A copy of the draft is placed on the Table of the House. [See Appendix I, annexure No. 77].

Sugar Machinery Manufacturing Project

*263. Shri Ajit Singh Sarhadi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there was a proposal to have a Sugar